



The Orissa Gazette

PUBLISHED BY AUTHORITY.

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO ANGUL AND CUTTACK.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940—			
Monday, 23rd	9-20 A.M.	Leave Puri	By special train.
	2-12 P.M.	Arrive Meramaudeli.	
	2-15 P.M.	Detrain and drive to the Circuit House, Angul.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940— Tuesday, 24th to JANUARY, 1941— Wednesday, 1st Thursday, 2nd ...		HALT.	
	10-55 A.M.	Leave Circuit House, Angul ...	By car.
	11-25 A.M.	Arrive Meramandeli. Entrain.	
	11-30 A.M.	Leave Meramandeli ...	By special train.
	2-00 P.M.	Arrive Cuttack. Detrain and drive to the Circuit House.	
Friday, 3rd to Sunday, 5th Monday, 6th ...		HALT.	
	9-15 A.M.	Leave Circuit House, Cuttack...	By car.
	11-15 A.M.	Arrive Government House, Puri.	

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

Mrs. F. E. A. Taylor.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lt. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 20th December 1940.

No. 9875-A.—The following assistants of the Orissa Secretariat are declared to have passed the final examination of the Secretariat Training Class held in the month of September 1940. The names are shown in order of merit :—

Name of assistant.	Department to which he belongs.	Remarks.
1. Sri Gadadhar Misra ...	Development Department ...	Secured more than 70 per cent of the total marks in the aggregate.
2. Sri Bibhuti Bhusan Ray ...	Education Department.	

Name of assistant.	Department to which he belongs.	Remarks.
3. Sri Shyamghan Mahanti ...	Development Department.	
4. Sri Basudeva Das ...	Public Works Department.	
5. Sri Minaketan Patnaik ...	Finance Department.	
6. Sri Mahendra Chandra Pradhan	Development Department.	
7. Sri Amiya Kumar Dasgupta ...	Home Department.	
8. Sri Paramananda Tripathi ...	Health and Local Self-Government Department.	
9. Sri Birakishore Mahanti ...	Public Works Department.	
10. Sri Rabindra Kumar De ...	Education Department.	
11. Sri Keshabananda Das ...	Revenue Department.	
12. Sri M. L. N. Sharma ...	Law, Commerce and Labour Department.	
13. Sri Dhirendra Nath Mahanti ...	Public Works Department.	
14. Sri Debendra Nath Parichha ...	Law, Commerce and Labour Department.	
15. Sri Narendra Prasad Das ...	Finance Department.	

The 20th December 1940.

No. 9876-A.—The following assistants of the Orissa Secretariat, having passed in two papers previously and now in the remaining paper, are declared to have passed completely the final examination of the Secretariat Training Class:—

Name of assistant.	Department to which he belongs.	Papers in which he passed previously.	Paper in which he has now passed.
1. Sri Muralidhar Patnaik ...	Home Department ...	Papers II and III.	Paper I.
2. Sri Bansidhar Nanda ...	Education Department ...	Ditto ...	Do.
3. Sri Dinabandhu Mahapatra ...	Finance Department ...	Ditto ...	Do.
4. Sri Golak Chandra Das ...	Home Department ...	Ditto ...	Do.
5. Sri Debadatta Mahapatra ...	Ditto ...	Ditto ...	Do.
6. Sri Nanda Kishore Mahanti ...	Law, Commerce and Labour Department.	Ditto ...	Do.
7. Sri Rakhal Mohan Mahanti ...	Public Works Department	Ditto ...	Do.
8. Sri D. Narayan Swami Patnaik	Finance Department ...	Papers I and III.	Paper II.
9. Sri Gopal Chandra Misra ...	Public Works Department	Ditto ...	Do.
10. Sri Sudhansu Sekhar Ganguli...	Ditto ...	Ditto ...	Do.

The 20th December 1940.

No. 9877-A.—The assistants named below, having passed in two papers of the final examination of the Secretariat Training Class, are still liable to pass in the paper noted against each :—

Name of assistant.	Department to which he belongs.	Paper in which he is still liable to pass.
1. Sri G. Srinivas Rao ...	Finance Department ...	Paper II.
2. Sri Ananda Chandra Mahapatra	Education Department ...	Paper I.
✓ 3. Sri Brundaban Chandra Misra	Law, Commerce and Labour Department.	Paper II.
✓ 4. Sri Pitabas Das ...	Ditto ...	Ditto.
5. Sri Pradyot Kumar Dasgupta	Public Works Department ...	Ditto.
6. Sri Trilochan Prusty ...	Education Department ...	Paper I.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

REVENUE DEPARTMENT.

NOTIFICATIONS.

The 20th December 1940.

No. 5064-R.—In exercise of the powers conferred by section 4 of the Madras Forest Act, 1882 (Madras Act V of 1882), and in partial modification of the notifications Nos. 2381-E. and 2382-E., dated the 18th May 1940, published at pages 342-343 of Part III of the *Orissa Gazette*, dated the 24th May 1940, the notifications Nos. 2781-E.—2788-E., dated the 26th June 1940, published at pages 408-413 of Part III of the *Orissa Gazette*, dated the 28th June 1940 and the notifications Nos. 2854-E.—2879-E., dated the 2nd July 1940, published at pages 416-436 of Part III of the *Orissa Gazette*, dated the 5th July 1940, the Governor of Orissa is pleased to appoint Sri Sachchidananda Misra, Deputy Magistrate and Deputy Collector, to be the Forest Settlement Officer to enquire into and determine the existence, nature and extent of any rights claimed by, or alleged to exist in favour of any person in or over the lands specified in the said notifications or to any forest produce thereof, and to deal with the same as provided in Chapter II of the said Act.

The 20th December 1940.

No. 5065-R.—In exercise of the powers conferred by section 4 of the Indian Forest

Act, 1927 (Act XVI of 1927), and in partial modification of the notification No. 2379-E., dated the 18th May 1940, published at page 342 of Part III of the *Orissa Gazette*, dated the 24th May 1940, the Governor of Orissa is pleased to appoint Sri Sachchidananda Misra, Deputy Magistrate and Deputy Collector, to be the Forest Settlement Officer to enquire into and determine the existence, nature and extent of any rights alleged to exist in favour of any person in or over the land specified in the said notification, or in or over any forest produce thereof, and to deal with the same as provided in Chapter II of the said Act.

The 21st December 1940.

No. 5139—S-89/40-R.—In exercise of the powers conferred by sub-section (I-A) of section 3 of the Madras Estates Land Act of 1908 (Madras Act I of 1908), the Governor is pleased to empower Sri Dibya Sinha Patnaik, Deputy Collector on probation, appointed to be an Assistant Settlement Officer in the district of Ganjam, to exercise the functions of a Collector under Chapters XI and XII of the said Act in the said district.

By order of the Governor,

R. P. WARD,

Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.**NOTIFICATIONS.***The 21st December 1940.*

No. 7099-L.S.-G.—Dr. A. P. Sinha, M.B., D.T.M., Civil Surgeon, Koraput, is granted leave on average pay on medical certificate for a period of two months, with effect from the 21st October 1940, under rules 150 and 155 to 157 of the Orissa Service Code.

The 21st December 1940.

No. 7100-L.S.-G.—Dr. Surendra Narayan Acharya, M.B., D.T.M., is appointed to officiate as the Civil Surgeon, Koraput, with effect from the 26th October 1940 (afternoon), during the absence of Dr. A. P. Sinha, granted leave.

By order of the Governor,

S. DAS,

*Secretary to Government.**The 21st December 1940.*

No. 7085-L.S.-G.—The following notification, issued by the Government of Bihar, is republished for general information. This cancels Government's notification No. 4485-L.S.-G., dated the 28th August 1940.

By order of the Governor,

S. DAS,

*Secretary to Government.***LOCAL SELF-GOVERNMENT DEPARTMENT.***Patna, the 26th November 1940.*

No. 4146-L.S.-G.—The services of Major R. T. Hicks, I.M.S., are placed at the disposal of the Government of Orissa, with effect from the 12th May 1940. This cancels Government's notification No. 1285-L.S.-G.R., dated the 16th August 1940.

By order of the Governor of Bihar,

B. C. MUKHARJI,

*Secretary to Government.***EDUCATION DEPARTMENT.****NOTIFICATIONS.***The 21st December 1940.*

No. 6970-E.—Sri Kumuda Chandra Patnaik is appointed to act as a Demonstrator of Chemistry in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service temporarily for fifteen days, with effect from the 8th November 1940, vice Maulavi Abdul Bari Khan, granted leave.

2. This cancels the notification No. 4784-E., dated the 3rd December 1940.

The 21st December 1940.

No. 6077-E.—Mr. D. H. Khan, I.F.S., Forest Research Officer, Orissa, is granted,

with effect from the 2nd January 1941, leave for two months on average pay under Fundamental Rules 77 and 81.

The 21st December 1940.

No. 6078-E.—Mr. F. A. A. Hart, O.B.E., I.F.S., Divisional Forest Officer, Angul, is appointed to be in additional charge of the Research Division, with effect from the 2nd January 1941, vice Mr. D. H. Khan, granted leave.

The 21st December 1940.

No. 6086-E.—In accordance with item (36) in paragraph 3 of Resolution No. 2835-E., dated the 7th October 1939, Rai Bahadur Loknath Misra, Advocate, Puri, has been nominated to be a member of the Orissa Sanskrit Parishad.

By order of the Governor,

S. DAS,

*Secretary to Government.***COMMERCE AND LABOUR DEPARTMENT.****NOTIFICATION.***The 29th December 1940.*

No. 8052-Com.—The following notification, issued by the Government of India in the Department of Labour, is republished for general information.

By order of the Governor,

W. W. DALZIEL,

*Secretary to Government.**New Delhi, the 10th December 1940.*

No. L-1882(2).—In exercise of the power conferred by sub-section (1) of section 3 of the Tea Districts Emigrant Labour Act, 1932 (XXII of 1932), the Central Government is pleased to appoint Mr. J. N. Talukdar, I.C.S., to be Controller of Emigrant Labour, with effect from the 18th November 1940.

M. S. A. HYDARI,

*Secy. to the Govt. of India.***SUBORDINATE CIVIL SERVICE.****HOME DEPARTMENT.****NOTIFICATIONS.***The 20th December 1940.*

No. 9865-A.—The services of Sri Madhab Chandra Misra, Sub-Deputy Magistrate and Sub-Deputy Collector and Additional Deputy Tahsildar, Berhampur in the district of Ganjam, are placed at the disposal of the Health and Local Self-Government Department for employment on the quinquennial revision of assessment in the Berhampur Municipality, with effect from the date on which he makes over charge of his present duties.

The 20th December 1940.

No. 9870-A.—Rai Sahib Sadhu Charan Sahu, Sub-Deputy Collector, on being relieved of his appointment as Personal Assistant to the Director of Health and Inspector-General of Prisons, Orissa, is granted leave on average pay for the period from the 2nd January to the 1st May 1941, both days inclusive, under rules 150, 155, 156 and 157 of the Orissa Service Code.

The 20th December 1940.

No. 9885-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased to empower Sri B. Gopal Rao Patnaik, Sub-Deputy Magistrate in the Jajpur subdivision in the district of Cuttack, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

By order of the Governor,

J. B. BOWSTEAD,

Chief Secretary to Government.

REVENUE DEPARTMENT.

NOTIFICATIONS.

The 20th December 1940.

No. 5063-R.—In exercise of the powers conferred by sub-section (1-A) of section 3 of the Madras Estates Land Act, 1908 (Madras Act I of 1908), the Governor of Orissa is pleased to empower Maulavi Muhammad Mujibar Rahman, Sub-Deputy Magistrate and Sub-Deputy Collector, appointed to be an Assistant Settlement Officer in the districts of Ganjam and Koraput, to exercise the functions of a Collector under Chapters XI and XII and under section 20 of the said Act in the said districts.

The 20th December 1940.

No. 5089-R.—The services of Sri Ananta Prasad Panda, Sub-Deputy Collector and Assistant Settlement Officer in the Ganjam and Koraput Settlement, are replaced at the disposal of Home Department.

By order of the Governor,

R. P. WARD,

Secretary to Government.

ORISSA EDUCATIONAL SERVICE.

NOTIFICATION.

The 19th December 1940.

No. 10-A.—Sri Harihar Misra, District Inspector of Schools, Balasore, is granted provisionally leave on average pay for one month and seven days, with effect from the 2nd January 1941, under rules 150, 155-57 and 163 of the Orissa Service Code.

2. Maulavi Hossain Khan, a Sub-Inspector of Schools in the district of Cuttack, now officiating as Deputy Inspector of Schools, Bhadrak and a member of the upper division of the Subordinate Educational Service, is appointed to act as District Inspector of Schools, Balasore, in class II (senior branch) of the Orissa Educational Service, with effect from the 2nd January 1941, vice Sri Harihar Misra, on leave.

S. C. TRIPATHI,

Director of Public Instruction.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 19th December 1940.

No. 29.—Sri Mahim Chandra Nandi an assistant master in the Balasore Zila School, is appointed to be assistant head-master of the school, with effect from the 18th August 1938, vice Sri Radhakrushna Mahanti, transferred.

S. C. TRIPATHI,

Director of Public Instruction.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.

NOTIFICATIONS.

The 19th December 1940.

No. 60-A.—Sri Sudhansu Kumar Mitra, B.L., Pleader, Berhampur (Ganjam), who has been appointed to be a Munsif on probation, is posted to Cuttack in the judgeship of Cuttack-Sambalpur for training.

The 19th December 1940.

No. 61-A.—Sri Chintamony Mahapatra, M.A., B.L., Pleader, Sambalpur, who has been appointed to be a Munsif on probation, is posted to Berhampur in the judgeship of Ganjam-Puri for training.

By order of the High Court,

H. WHITTAKER,

Registrar.